

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. ST/244 /2010 – SM[BR]

Date 21/05/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. MEERUT II
OPP. SAHEED PARK (NEAR ASHOK KI LAT) DELHI
ROAD, MEERUT (UP)
C.C.E. MEERUT II

Appellant

Vs
Respondent

M/S SANDHAYA GUPTA PROP. OF

I am directed to transmit herewith a certified copy of Final order No. 566 / 2010 –SM[BR] dated 19.5.2010 passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

M/S SANDHAYA GUPTA PROP. OF

M/S MUKESH COMMUNICATION, D-45, BUTLER PLAZA, CIVIL LINES, BAREILLY.

2. Adv. / Consult

NONE;-----

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

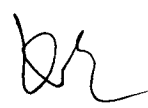
11 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall,Above Star India Bazar,Satellite Road,Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd. LAW House.1-8,Sector - 10, Faridabad 121003 (Harvana)

13 Office Copy

14 Guard file

15 TAXINDIAONLINE.COM PVT.LTD. UNIT NO. 1, 2ND FLOOR,VASANT ARCADE,
NELSON MANDELA ROAD, VASANT KUNJ NEW DELHI-110070.


Assistant Registrar
(SM Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
SINGLE MEMBER BENCH**

Appeal No.ST/244/2010

(Arising out of Order-in-Appeal No.404-ST/MRT-II/09 dated 17.12.2009 passed by the Commissioner of Central Excise (Appeals), Meerut-II)

Date of Hearing: 14.05.2010
Date of Decision: 14.05.2010

CCE, Meerut-II

Appellant

Vs.

Ms.Sandhya Gupta

Respondent

Present for the Appellant: Shri S.Gautam, SDR
Present for the Respondent: None

Coram:

Hon'ble Mr. D. N. Panda, Judicial Member

final **ORDER NO.** 566/2010 SM (B)

PER: D.N.PANDA

None present for the respondents. When the appeal was taken up for hearing, the authorization was examined, ~~that~~ ^{the} does not show whether there is any good reason for the committee to come to conclusion that ^{the} order was neither legal nor proper. In absence of reasoned and speaking order on authorization, Revenue's appeal is dismissed.

(Dictated and pronounced in the open court)

(D.N.PANDA)
JUDICIAL MEMBER

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